East Punjab States Union for the year 1952-53. [Placed in Library. See No. IV, O. 1(79e).]

## SUPPLEMENTARY STATEMENT OF EXPEN-DITURE OF GOVT, OF INDIA (EXCLUDING RAILWAYS), 1952-53.

I also lay on the Table a Supplementary Statement of expenditure of the Government of India (excluding Railways) for the year 1952-53. [Placed in Library. See No. IV, 0.1 (72f).]

## **RESOLUTION ON PRESIDENT'S PROCLAMATION RE PEPSU—contd.**

SHRI C. G. K. REDDY: Sir, I am one of those who believe that the State of PEPSU should never have ! come into being and who were dis- | satisfied with the manner in which it ] came into being and also the manner J in which it has been functioning during the I was saying when I was last five years. interrupted that we must try to find out the history of the political personalities in the State of PEPSU. There was no justification whatsoever why this little State of j PEPSU should have been brought into j being, right on our border at a time when the relationship between India I and Pakistan was even worse than it is today. In a situation like that, what justification was there that it should have been so? Apart from that, who are those who have been responsible for this state of affairs? Who were responsible for the state of ' affairs which existed even before? It is not as if the incidents given by my hon. friend, Mr. Sundarayya, are com- ' pletely false. We know that the ad- | ministration of any under the old Rulers used to be State conducted more or less under the patronage of the Rulers. Now, that state of affairs has j continued even after 1947. In spite of | the fact that we have had for three years a caretaker Government in j PEPSU under the direct control of the 'Central Government, we find that there has been no improvement in the

## situation at all.

Now we cannot say that the State of PEPSU suddenly found itself in this position which. the hon, the Home Minister says, is the reason for the President taking over powers there. This is a continuing state of affairs. What efforts have the Government of India made during the last five years after independence to see that things are corrected in the State of PEPSU? They have made no efforts whatsoever. A Government of your own choice has been there for some time and yet, what is the difference that they have made? Nothing. You find the same picture in PEPSU as youi find in some States. Only unfortunately the picture of PEPSU is darker than in other States. The Congress Party, which is the Party in power, instead of rectifying the fundamental wrongs in the situation, compromised itself and tried to make alliances with people with whom it should have had nothing to do, people who had no claim whatever to the Congress Party, its traditions. You wanted to create your own dummies in that State. You wanted to create chota Congress-leaders in the State, if I may say so, who could carry on the so called Congress mission. The Congress therefore is responsible for the situation that has been there during the last five years. Let them not shirk their responsibility. The Home Minister has protested that he is only interested in law and order and good administration in the State of PEPSU, and also in seeing that there is no danger to the security of India. If we are to< believe what he says, then I should like to have an assurance from him as to how and in what manner he is going to do it. Is he going to do it through the same agency which has been responsible for this rotten state of affairs in PEPSU or, is he going to see that those people, that old administrative set-up, those corrupt officers and the Rajpramukh who have been responsible for this state of affairs are removed? If he is not going to do this, then nothing beneficial will be achieved by the President taking over powers there.